

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SONPAL CEMENT AND INFRASTRUCTURE LIMITED

(Regd. Office: 304, Saraswati Nagar, Opp. Himatlal Park, Ambawadi, Ahmedabad-380 015)

The details subsequent to the completion of the Offer made vide Public Announcement dated September 12, 2006 and November 13, 2006 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. L. Ravinder Reddy** ('Acquirer') to acquire upto 7,86,500 equity shares of Rs. 10/- each, representing 20% of its voting capital of the Target Company, at a price of Rs. 1.25/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **Sonpal Cement and Infrastructure Limited**
2. Name and Address of the Acquirer : **Mr. L. Ravinder Reddy**
H.No.6-2-200/24, Loka Nivas, Quarter No.59, NGO's Colony,
Subhash Nagar, Nizamabad, Andhra Pradesh, Tel. No: 08462- 240919.
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Venture Capital and Corporate Investments Limited**
5. Offer details
 - a) Date of Opening of the Offer : November 22, 2006 (Wednesday)
 - b) Date of Closing of the Offer : December 11, 2006 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid Equity Shares Partly Paid Equity Shares	Rs. 1.25/- per share Not Applicable		Rs. 1.25/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	11,52,900	29.32	11,52,900	29.32
(iv)	Shares acquired in the Open Offer	7,86,500	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 9.83,125/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	19,39,400	49.32	11,52,900	29.32
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		27,79,300 (70.68%)	19,92,800 (50.68%)	27,79,300 (70.68%)	27,79,300 (70.68%)

7. Status of Escrow Account : The amount lying in the escrow account is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.



Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai-400021.

Tel: 022-66111700 Fax: 022-66111710. E-Mail: mbd@ashikagroup.com

Contact Person: **Mr. Narendra Kumar Gamini**

Date: December 21, 2006

Place: Mumbai